

(a) whether Government has received any information or representations over the year that the existing infrastructure in the tribal areas of East Godavari and West Godavari districts of Andhra Pradesh have totally and irrevocably damaged due to construction on mega projects;

(b) whether it is a fact that Government has not reacted in any positive manner to bring relief to the tribals and poor farmers living in the vicinity of the mega dams;

(c) whether meeting has been called to discuss on the negative impact on tribal by the sustained damage to the vulnerable and modest infrastructure like roads in Polavaram, Pydepalli and a lot of other villages; and

(d) the corrective steps proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) This Ministry has not received any information or representation that the existing infrastructure in the tribal areas of East Godavari and West Godavari districts of Andhra Pradesh been totally and irrevocably damaged due to construction on mega projects.

(b) Since the Government has not received any information or representation about total and irrevocable damage to the existing infrastructure in those districts of Andhra Pradesh, the question of any reaction from the Government does not arise.

(c) No such meeting has been called as no information or representation has been received about sustained damage to the vulnerable and modest infrastructure in Polavaram, Pydepalli or other villages.

(d) The question does not arise.

Target of ICDS

†1628. SHRI KAPTAN SINGH SOLANKI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Integrated Child Development Services scheme being run throughout the country is far behind from its target;

†Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
- (c) whether any complaints of fraud in the scheme have been received by Government; and
- (d) if so, the details thereof, State-wise and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The Integrated Child Development Service [ICDS] Scheme has been expanded in the years 2005-06, 2006-07 and 2008-09. With these expansions, the Government of India has cumulatively approved, 7076 Projects and 14 lakh Anganwadi Centres [AWCs], including 20,000 Anganwadi on Demand to be sanctioned and made operational.

The sanctioned number of Projects and AWCs/Mini-AWCs, have increased from 5652 and 6 lakh respectively as on 31.3.2002 to 7012 and 13.67 lakh AWCs/Mini-AWCs as on 31.5.2010. The scheme presently operates through a network of 5560 operational Projects and 11.83 lakh operational AWCs/Mini-AWCs.

The State Government and UT Administrations have been impressed upon to operationalise all the AWCs at the earliest.

- (c) No such complaints have been received by the Ministry.
- (d) Does not arise.

Maltreatment and lack of amenities in child reform homes

†1629. SHRI NARENDRA BUDANIA:

DR. PRABHA THAKUR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the maltreatment meted out to the children in various child reform homes as well as of their pathetic life conditions;
- (b) whether Government has put in place any system for ensuring pure drinking water, wholesome meal, education, sanitation, sports, health, humane behaviour and better care for the children of all child reform homes; and
- (c) if so, the details thereof and if not, the reasons therefor?

†Original notice of the question was received in Hindi.